11,12

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 54 of 2017 with TP No. 102/397-398/NCLT/AHM/2016 (New) CP No. 63/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017

Name of the Company:

Ganpatbhai K. Patel

V/s.

Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. HITESH BUCH ARJUN SHETTH	PCS Adv & J Solicitur	for Resp 1 to 5	Dhah D
2. SAURABH N. SOPARKAR	SENIOR	FOR APPLICANT	
3. MONAAL J. DAVAWALA	ADVOCATE	FOR APPLICANT	Monaal

## **ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Monaal Davavala present for Original petitioners. Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch present for Original Respondents.

Reply in IA 54/2017 filed. Applicant shall file rejoinder, if any within one week serving a copy in advance to the Respondents.

List the matter on 12.06.2017 for hearing of IA 54/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9<sup>th</sup> day of May, 2017.